

ITEM NO.15

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 3/2017 in Civil Appeal No(s). 4359/2015

KAILASH JAISWAL

Appellant(s)

VERSUS

R S OJHA AND ORS.
(for substitution)

Respondent(s)

Date : 01/05/2017 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Appellant(s) Mr. Siddhartha Chowdhury, Adv.
Mr. Sanjeev Kr. Singh, Adv.

For Respondent(s) Mr. H.C. Kharbandha, Adv.
Mr. Garvesh Kabra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel requests that the name pre-fix to the official
designation of Respondent No. 1 be deleted and it be retained by
official designation only.
Ordered accordingly.

(SONALI SAUND)
SR.P.A

(SUMAN JAIN)
COURT MASTER